

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

7.

**IA 1651(MB)2024 IN
C.P. (IB)/1149(MB)2020**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

MS. LAKSHMI GURANG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.04.2024**

NAME OF THE PARTIES: Leo Meridian Infrastructure Projects & Hotels Limited
Vs
Cinema Venture Private Limited

SECTION: 9, 60(5) OF THE NATIONAL COMPANY LAW TRIBUNAL RULES, 2016

ORDER

1. Mr. Sharma, Ld. Counsel for the Applicant present. None for the Respondent.
2. Registry is directed to issue Court Notice to the Respondent clearly indicating the next date of hearing.
3. List this matter for hearing on **21.05.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
LAKSHMI GURANG
Member (Judicial)